119 Written Answers	n Answers
---------------------	-----------

[RAJYA SABHA]

L.	2	3	4	5	6	
Exter	ution Renovation and Modernisatio	n Project	(s		-	
L	Extension of Non-perennial Irrigation (1990) to areas in UBDC (Upper Bari Doab Canal Command)	11.94 (1990)	9.72	233.00	Amritsar Gurdaspur	å
2.	Remodelling of Channels for utilisation of surplus Ravi-Beas waters.	19.05 (1990)	19.39	418.00	Ludhiana, Sangroor, Faridkot, Ferozpur	Patiala,
3.	Raising Lining of BML Canal for providing freeforad (Punjab share is Rs. 1.58 Crore) (Bhakra Main Line)	15.91 (1994)	2.00 (Punjab share 0.20)	Ropar & Patiala		
4,	Lining of Channels	190.92	198.87	86.89		
5.	Construction of super passage at RD 203760 Jalandhar Br. and RD 79700 Bistdoab (Nasrala Canal)	5.00	3.28	-		
Medi	um Projects					
1.	Irrigation to HP Area below Talwara	2.00	0.20	-		

(b) Irrigation projects are formulated, executed and funded throuth the State Plans to provide irrigation facilities in the region where it considers essential. Central assistance is provided to the States in the form of block loan and block giants and not tied to any specific project /programme or region.

## Publication of the history of wars

\*3. SHRI K.R. MALKANI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government had commissioned a history each of wars of 1947-48, 1962, 1965 and 1971;

(b) which of these reports have been published; and

(c) by when the remaining ones are likely to be published?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV: (a) yes, sir.

(b) and (c) The History of Operations in Jammu and Kashmir 1947-48, has been published in 1987. The material used in the histories of wars of 1962, 1965 and 1971 continues to be classified and so they arc not published in public interest.

## **Road Accidents Involving UPSRTC Buses**

\*4. MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of road accidents involving UPSRTC buses in 1993;

(b) the names of passengers who sustained injuries in a UPSRTC bus accident at midnight of 1849th September, 1993 at village Rasoolpur P.S. Rajabpur in Moradabad Uttar Pradesh;

(c) whether any claim has been filed by the injured passengers before the Motor Accident Claims Tribunal, Moradabad for compensation; (d) if so, the details of award, if any, given by the Tribunal/Court in this regard; and

(c) by when the amount of award is likely to be paid?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATARAMAN: (a) In 1993 there were 1419 accidents involving UPSRTC buses.

(b) Shri T.C. Bhagat a retire Excetive Officer, Rajya Sabha Secretariat, New-Delhi and his son Ravi Bhagat who were travelling in the bus sustained injuries.

(c) Yes both the injured persons had filed two separate claims before the Motor Accident Claims Tribunal, Moradabad.

(d) The claim petition filed by Shri T.C. Bhagat was settled by the Accident Claims Tribunal, Moradabad through Lok Adalat on payment of Rs. 10,000. The Claim petition filed by shri Ravi Bhagat, son of Shri T.C. Bhagat was decided by the Tribunal on 2.2.96 and a sum of Rs. 3.19.000/- alongwith 12% interest per annum from the date of petition was awarded.

(c) A cheque No. 002458 dated 7.8.1995 for Rs. 10,000/- in compliance of the award in the case of Shri T.C. Bhagat has already been deposited with the claims Tribunal, Moradabad. Against the award in the case of Shri Ravi Bhagat. UPSRTC has filed an appeal before the Hon'blc High Court alongwith a Bank Draft for Rs. 25,000/-. The Hon'ble High Court on the appeal of UPSRTC has stayed thc-operation of the award provided UPSRTC Deposits Rs. 2 lakhs with the High Court by 15.7.96. Payment of the award shall be made after the dispute in the claim is finally adjudicated by the Court. जनजातीय क्षेत्रों में सिंखाई कार्य

\*5. भ्री अजीत जोगी: क्या जल संसराधन मंत्री यह बताने की कुपा करेंगे किः

(क) क्या केन्द्रीय सरकार ने जनजातीय क्षेत्रों में सिंचाई कार्यों की पुनरीक्षा की है:

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) यदि नहीं, तो इसके क्या कारण है:

(घ) केन्द्रीय सरकार ने इन क्षेत्रों में सिंचाई संबंधी विकास कार्य आरंभ करने के लिए क्या कदम उठाए हैं; और

(ङ) जनजातीय क्षेत्रों में सिंचाई परियोजनाओं के विकास के लिए राज्य-वार कितनी धनराशि आबंटित की गई है?

जरन संसाधन मंत्री (श्री जनेश्वर मिश्र): (क) से (ग) सिंखाई राज्य का विषय होने के कारण, सिंखाई परियोजनाओं / योजनाओं को आयोजना, विश्व पेषण और क्रियान्वयन संबंधित राज्य सरकारों द्वारा किया जाता है। इन परियोजनाओं से कमान क्षेत्र की आबादी पर निर्भर करते हुए अनुसूचित जन आतियों सहित सम्बज् के सभी वर्गों को लाभ होता है। योजना विधार-विमर्सों के दौरान सिंचाई कार्यों की समीक्षा की जा रही है।

(घ) वर्ष 1974, में योजना आयोग के निदेशों के अनुसार आदिवासी क्षेत्रों के एकीकृत विकास के लिए आदिवासी उप-योजना शुरू की गई थी। इसमें वृहद और मध्यम सिंचाई, परियोजनाएं भी शामिल हैं। आदिवासी उप-योजना के तहत शामिल 17 राज्यों में से म्पारह राज्य नामशः आन्ध्र प्रदेश, उसम, बिहार, गुजराह, मच्च प्रदेश, महाराष्ट्र, मणिपुर, उड़ीसा, राजस्थान, पश्चिम बंगाल और केरल आदिवासी क्षेत्रों में सिंचाई विकास की योजनाएं क्रियान्वित कर रहे हैं।

(क) राज्यवार व्यौरा विवरण में दिया गया है।